

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 10
149/241- 242/PB/2020

IN THE MATTER OF:

Vaneeta Batra Petitioner/Applicant
Vs.	
M/s. Batra and Batra Pvt. Ltd. Respondent

Order under Section 241-242 of the Companies Act, 2013

Order delivered on 25.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Mr. Nirmal Prasad, Proxy Counsel
For the Respondent	:	None appeared.

ORDER

Proxy Counsel Mr. Nirmal Prasad appeared for the main counsel Mr. Siddharth Aggarwal on behalf of the Petitioner and stated that the main counsel is not available, so he sought an adjournment in the matter.

None appeared on behalf of the Respondent.

At request, list the matter for a physical hearing **on 11.07.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)